

O A. 92/88

(4)

Date
7.5.93

Hon'ble Mr. S. N. Pasad, J.M

None responds on behalf
of either of the parties list this
case for hearing / final disposal
on 25.5.93.

J.M.

OR
RA has not been
filed so far

24/5/93.

25-5-93

No writing. Adjourned
to 12-7-93 for hearing.

Recd
in

OR
Rejoinder not
filed so far.
SD

12.7.93

Hon. Mr. Justice R. K. Varma, VC

None present for the
applicant. The case is
dismissed in default of the
applicant.

Rkm
VC.